

Nomination of cases by Hon'ble The Chief Justice on 28/07/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ Tax – 1802/2011	Hon'ble the Chief Justice	Writ Tax Section on 29/07/2015
2	Writ Tax – 809/2012	Hon'ble the Chief Justice	Writ Tax Section on 29/07/2015
3	I.T.A. - 134/2002	Hon'ble the Chief Justice	STR/TTR Section on 29/07/2015
4	Writ C – 4677/2015	Hon. Rajes Kumar, J.	Writ C-II Section on 29/07/2015
5	Writ C – 2725/2008	Hon. Arun Tandon, J.	Writ C-II Section on 29/07/2015
6	Writ C – 61344/2010	Hon. Tarun Agarwala, J.	Writ C-II Section on 29/07/2015
7	Writ C – 23418/2015	Hon. Arun Tandon, J.	Writ C-II Section on 29/07/2015
8	Writ C – 18045/2004	Hon. Arun Tandon, J.	Writ C-II Section on 29/07/2015
9	CrI. W. P. - 11040/2015	Hon. V. K. Shukla, J.	Writ C-II Section on 29/07/2015
10	Writ A – 9423/2013	Hon. Dilip Gupta, J.	Writ A-II Section on 29/07/2015
11	Writ A – 38867/2014	Hon. Dilip Gupta, J.	Writ A-II Section on 29/07/2015
12	Writ A – 2852/2013	Hon. Dilip Gupta, J.	Writ A-II Section on 29/07/2015
13	Spl. A. - 1109/2014 with Spl. A. Defective – 1007/2014	Hon. Rakesh Tiwari, J. (with connected case)	Spl. A. Section on 29/07/2015
14	Spl. A. Defective – 1316/2013	Hon. Rakesh Tiwari, J.	Spl. A. Section on 29/07/2015
15	W. P. - 39550/2015	Hon. Rajes Kumar, J.	Computer Fresh Section on 28/07/2015
In DB as a member			
16	CrI. A. - 6416/2011	Hon. Bachchoo Lal, J.	CrI. A. Section on 29/07/2015
17	CrI. A. - 7363/2007 with CrI. A. - 7868/2007	Hon. Bachchoo Lal, J.	CrI. A. Section on 29/07/2015
18	CrI. A. - 4763/2012	Hon. K. N. Bajpayee, J.	CrI. A. Section on 29/07/2015
19	CrI. A. - 4260/2009 with CrI. A. - 5022/2009	Hon. K. N. Bajpayee, J.	CrI. A. Section on 29/07/2015
20	CrI. W. P. - 13325/2014	Hon. Raghavendra Kumar, J.	Writ C-II Section on

	(Recall Application)		29/07/2015
Bench Comprising			
21	Writ C – 28261/2015	Hon'ble the Chief Justice and Hon. Dilip Gupta, J.	Writ C-II Section on 29/07/2015
22	CrI. A. - 3364/2011	Hon. Arun Tandon, J. and Hon. B. Amit Sthalekar, J.	CrI. A. Section on 29/07/2015
23	CrI. W. P. - 24422/2014 (Time Extension Application)	Hon. Arun Tandon, J. and Hon. Mohd. Tahir, J.	Writ C-II Section on 29/07/2015
24	CrI. W. P. - 24207/2014 (Time Extension Application)	Hon. Arun Tandon, J. and Hon. Mohd. Tahir, J.	Writ C-II Section on 29/07/2015
25	CrI. W. P. - 23520/2014	Hon. Arun Tandon, J. and Hon. Mohd. Tahir, J.	Writ C-II Section on 29/07/2015
26	CrI. W. P. - 15755/2012 (Recall Application)	Hon. Arun Tandon, J. and Hon. Mohd. Tahir, J.	Writ C-II Section on 29/07/2015
Hon....., J.			
27	Bail – 786/2015	Hon. Ramesh Sinha, J.	Bail Section on 29/07/2015
28	Bail – 36901/2014	Hon. Ramesh Sinha, J.	Bail Section on 29/07/2015
29	Bail – 9863/2015	Hon. Ramesh Sinha, J.	Bail Section on 29/07/2015
30	A482 – 29923/2007	Hon. Ramesh Sinha, J.	U/S 482 Section on 29/07/2015
31	A482 – 2882/2003	Hon. Ramesh Sinha, J.	U/S 482 Section on 29/07/2015
32	A227 - 3717/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 29/07/2015
33	A227 - 3711/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 29/07/2015
34	A227 - 3714/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 29/07/2015
35	A227 - 3713/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 29/07/2015
36	A227 - 3715/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 29/07/2015
37	A227 - 3716/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 29/07/2015
38	A227 - 3712/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 29/07/2015

39	W. P. - 39545/2015	Hon. V. K. Birla, J.	Computer Fresh Section on 28/07/2015
40	Bail – 24130/2015 with Bail – 19287/2015	Hon. Manoj Misra, J.	Computer Fresh Section on 28/07/2015
Appropriate Court dealing with such matters			
41	CrI. A. - 212/2014	Appropriate Court dealing with such matters	CrI. A. Section on 29/07/2015
42	CrI. A. - 3530/2014 with CrI. A. - 3096/2014 with CrI. A. - 3141/2014	Appropriate Court dealing with such matters	CrI. A. Section on 29/07/2015
43	Writ A – 32409/2010	Appropriate Court dealing with such matters	Writ A-II Section on 29/07/2015
44	A482 – 16515/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 29/07/2015
As per Judicial Order (For Hon....., J.)			
45	CrI. M. A. - 17207/2006	Hon. Arvind Kumar Mishra, J.	U/S 482 Section on 29/07/2015
Special Order			
46	CrI. Contempt – 08/2013 (Nomination Application – 245457/2015)	Since Hon'ble Sudhir Agarwal, J. has a sitting at Lucknow and Hon'ble Dinesh Gupta, J. has retired, place the application before the Bench presided over by Hon'ble Rakesh Tiwari, J.	Contempt Section on 28/07/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
29/07/2015